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Security Council Al-Qaida Sanctions Committee Amends Entry on Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 26 June 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) enacted the amendments specified with underline in the entry below on its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations:

A. Individuals associated with Al-Qaida

QDi.255 Name: 1: ADIL 2: MUHAMMAD 3: MAHMUD 4: ABD AL-KHALIQ

Name (original script): الخالق عبد محمود محمد عادل

Title: na Designation: na DOB: 2 Mar. 1984 POB: Bahrain Good quality a.k.a.: a) Adel Mohamed Mahmoud Abdul Khaliq b) Adel Mohamed Mahmood Abdul Khaled Low quality a.k.a.: na Nationality: Bahraini Passport no.: Bahraini number 1632207 National identification no.: na Address: na Listed on: 10 Oct. 2008 (amended on 24 Jul. 2013, 26 June 2015) Other information: Has acted on behalf of and provided financial, material and logistical support to Al-Qaida (~~listed under permanent reference number QDe.004~~) and the Libyan Islamic Fighting Group (LIFG) ~~listed under permanent reference number (QDe.011), including provision of electrical parts used in explosives, computers, GPS devices and military equipment. Trained by Al-Qaida in small arms and explosives in South Asia and fought with Al-Qaida in Afghanistan.~~ Arrested in the United Arab Emirates (UAE) in Jan. 2007 on charges of being a member of Al-Qaida and the LIFG. Following his conviction in the

UAE in late 2007, he was transferred to Bahrain in early 2008 to serve out the remainder of his sentence. Following his release in 2008, he resumed fundraising activities for Al-Qaida, at least through 2012. He also collected money for the Taliban.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fifteenth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: http://www.un.org/sc/committees/1267/qa_sanctions_list.shtml (http://www.un.org/sc/committees/1267/qa_sanctions_list.shtml).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: http://www.un.org/sc/committees/consolidated_list.shtml (http://www.un.org/sc/committees/consolidated_list.shtml).

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